

In The Central Administrative Tribunal
Calcutta Bench

OA 302 of 1996

Date of Order : 1-5-2000

Present : Hon'ble Mr. S.K. Ghosal, Administrative Member
Hon'ble Mr. P.C. Kannan, Judicial Member

Subal Ch. Paul & Ors.

- Vs -

Ministry of Defence

For the Applicants : Mr. N.C. Chakraborty, Counsel

For the Respondents : Ms. U. Sanyal, Counsel

ORDER

The Lt. Counsel for the official respondents Ms. U. Sanyal ^{has} requested for adjournment on the ground that she would be away from the country for one month from to-morrow. Time for hearing has already been over. Considering her request for adjournment on this special ground, the matter is posted for hearing on 1.8.2000 at the appropriate Bench of this Tribunal.

P.C. Kannan
(P.C. Kannan)
Member (J)

S.K. Ghosal
(S.K. Ghosal)
Member (A)

DKN